COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO 1540 of 2018

Dated : 21st December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member Hon' ble Mr. Ravindra Kumar Verma, Technical Member

<u>In the matter of</u> : Uttarakhand Power Corporation Ltd. Versus M/s. Greenko Budhil Hydro Power Pvt Ltd. & Anr.			Appellant (s) Respondent (s)
Counsel for the Appellant(s)	:	Mr. Pradeep Misra	
Counsel for the Respondent (s)	:		

ORDER

Registry is directed to number the Appeal and post the matter for admission on 17.01.2019 subject to compliance of order in IA No. 762 of 2018 dated 21.12.2019 of this Tribunal.

(Ravindra Kumar Verma) **Technical Member** mk/bn

(Justice N.K. Patil) Judicial Member